

Statement**Death in Police Custody During 1995 and 1996**

(State & UT wise)

S.No.	State/UT	1995	1996	Remarks (Figs. for 1996 are upto the month of)
1.	Andhra Pradesh	0	3	November*
2.	Arunachal Pradesh	0	0	September
3.	Assam	0	0	September
4.	Bihar	0	NA	-
5.	Goa	0	0	-
6.	Gujarat	0	0	-
7.	Haryana	0	0	September
8.	Himachal Pradesh	0	0	-
9.	Jammu & Kashmir	4	0	August
10.	Karnataka	1	1	December**
11.	Kerala	0	0	November
12.	Madhya Pradesh	0	0	-
13.	Maharashtra	1	5	-
14.	Manipur	0	0	-
15.	Meghalaya	0	0	February
16.	Mizoram	0	0	-
17.	Nagaland	2	0	-
18.	Orissa	0	0	July
19.	Punjab	0	1	July
20.	Rajasthan	1	3	October
21.	Sikkim	0	0	-
22.	Tamil Nadu	1	1	November
23.	Tripura	0	0	-
24.	Uttar Pradesh	12	3	November
25.	West Bengal	1	1	September
Total (State)		23	18	
26.	A & N Islands	0	0	-
27.	Chandigarh	0	0	-
28.	D & N Haveli	0	0	-
29.	Daman & Diu	0	NA	-
30.	Delhi	0	1	-
31.	Lakshadweep	0	0	October
32.	Pondicherry	0	0	-
Total (UTs)		0	1	
Total (All-India)		23	19	

Source : Monthly Crime Statistics.

- Note :**
- Figures are provisional.
 - NA Stands for not available
 - 1995 Figures of Daman & Diu are upto November.
 - *Excluding October, 1996.
 - **Excluding November, 1996.

[Translation]**ISI Camps**

2635. SHRI N.J. RATHWA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned ISI ke camp ab Gurdaspur sima ke pass Mazaffar Nagar, appearing in Dainik Jagran, dated January 5 and 10, 1997;

(b) if so, the reaction of the Government thereto;

(c) the details of subversive activities carried out in the country during the last three years, State-wise; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) Government fully endorses the fact that Pak ISI is largely responsible for subversive activities in J & K, Punjab, North East Gujarat, Maharastra, U.P., A.P., Rajasthan, Delhi and several other parts of the country.

(c) Pak-ISI has established several camps to train Kashmiri, Sikh and other militant group in various parts of Pakistan and Pak occupied Kashmir. State-wise details in respect of incidents of subversion in last three years is under collection.

(d) Government is fully alive to the designs of Pak ISI and agencies connected with it to destabilise internal security situation in India as also to generate social tensions and the frequent arrests of several Pak-trained subversive elements including Pak citizens is indicative of alertness and priority which the Government attaches to counter this threat and challenge.

[English]**Prisoners in Delhi Jails**

2636. SHRI GEORGE FERNANDES : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the under-trials and convicted prisoners along with the number of women and girls amongst the inmates during the last one year;

(b) the per-capita expenditure being incurred on the dietary and other needs of the prisoners; and

(c) the item of food served to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The requisite information pertaining to the year 1996, month-wise, in respect of the inmates lodged in the Central Jail, Tihar is given in the enclosed statement-I.

(b) The per Capita expenditure on meeting dietary and other needs of prisoner is of the order of Rs. 42.60 per day.

(c) The requisite information is given in the enclosed statement-II.